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TREATMENT OF CANCER FOR WORKERS

Written Answers

1430. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the only cancer Hospital in Calcutta has stopped treatment of workers sent by the E.S.I, authorities alleging the nonpayment of bills amounting to Rs. 1— 3 lakhs by the E.S.I.;
- (b) if so, whether any enquiry has been conducted into the matter and the findings thereof; and
- (c) if the reply to part (b) above be in the negative, the reasons there-for?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. RAGHUNATHA REDDY): (a) No.

(b) and (c) Do not arise.

P.F. DEPOSITS BY COLLIERIES

1431. SHRI KALYAN ROY: SHRI BHOLA PRASAD:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether the managements of the Damoda, Western Kajora, Patmo-chana; Mahabir, lower Kenda coal mines are paying the current Provident Fund contributions regularly;
- (b) if so, what is the amount which has been deposited by each of the collieries upto the middle of February, 1973; and
- (c) what is the total amount due from these coal mines till the middle of February, 1973?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI K. RAGHUNATHA REDDY): (a) No.

- (b) Does not arise.
- (c) A sum of Rs. 46.71 approximately is outstanding from these coal mines till the month of February, 1973.

IRANIAN NAVAL PRESENCE IN THE INDIAN OCEAN

1432. SHRI GURUMUKH SINGH MUSAFIR: SHRI J. S. TILAK: SHRI CHANDRA SHEKHAR: SHRI KOTA PUNNAIAH: SHRI KRISHAN KANT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware of the Iranian decision to expand its naval forces as to make its presence in the Indian Ocean possible; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS ((SARDAR SWARAN SINGH): (a) Government have seen reports to this effect.

(b) Government's view that the Indian Ocean area should be an area of peace, free from Great Power naval presence, rivalries and tensions, is well known. India subscribed to the Lusaka Declaration of September, 1970, and was one of the co-sponsors of the U.N. General Assembly Resolution No. 2832 (XXVI) of December 16, 1971, calling upon all States to •maintain the Indian Ocean area as a one of Peace and also of U.N. General Assembly Resolution No. 2992 XXVII) of December 15, 1972, in terms of which an ad hoc Committee of 15 Nations has been appointed to study the implications of the Resolution. Iran supported both Resolutions and along with India is a member of the ad hoc Committee.

WAGON INDUSTRY

1433. SHRI M. K. MOHTA: SHRIMATI SA VIT A BEHEN:

Will the Minister of HEAVY INDUSTRY be pleased to state: